

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

IA 61 of 2020 in [TP 101 of 2019] CP(IB) 351 of 2018

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.03.2021**

Name of the Company: Vichitra Narayan Pathak RP For
Laxmipati Balaji Infra Pvt Ltd
V/s
Ajay Patel Suspended Management of
Laxmipati Balaji Infra Pvt Ltd & Ors.

Section 43,45,50,66 r.w 60(5) IBC,2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

Mr. Abhishek Naik, advocate, appeared on behalf of the Applicant.


Mr. Vichitra Narayan Pathak, RP is present in person.

Applicant as well as Registry is directed to issue notice upon the Respondent.

List the matter on 07.05.2021.

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 26th day of March, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**